234/6

MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 315-338/Genl./Circulation/West/THC/2026 Dated, Delhi the 06/1/26

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 58530-58544/R.R (Sessions)/South/Saket/2024 dated 23.12.2025 along with its enclosure i.e. Mark 'A' (Record of 156 of Arbitration Act for the year 2020 are identified by Record Room (Sessions), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out) bearing diary no. 15056 dated 26.12.2025 received, on the subject cited above, from Sh. Abhitosh Pratap Singh Rathore, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, **with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 156 of Arbitration Act for the year 2020 are identified by Record Room (Sessions), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 156 of Arbitration Act for the year 2020 are identified by Record Room (Sessions), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out)**, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Civil Matters, West District, Tis Hazari Courts, Delhi. **It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.**
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)
District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI. 15056

No. 58530 - 58544 /R.R (Sessions)/South/Saket/2024 Dated: 23/12/25

To.

The Ld Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 156 of Arbitration Act for the year, 2020 in Record Room (Sessions), South District, identified during the period w.e.f. 11.12.2025 to 20.12.2025, have to be weeded out. A list of these files is placed at **Mark 'A'**.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e *rrst.ddc@ddc.nic.in* within 15 days. If reply not received at the stipulated time, it will presumed that there is no Appeal/Revision or any other matter is pending before you.

The Branch In-Charge, R & I branch is further directed to provide compliance report with proof of circulation within two day after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you

Yours faithfully,

(Abhitosh Pratap Singh Rathore)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'

Mark 'A'

19/9/21

Court of Sh. Vijay Kumar Khanna, Ld. DJ (Commercial) - 02, South Saket Court, ND

01 01/20 Comm.	OMP (I) (Comm) 88/2019	Industrial Bank Ltd.	v/s	Vikram Singla Shikhawat	05/95	07 1/20	DAW
2 01/20 Comm.	OMP (I) (Comm) 89/2019	— Same —	v/s	Santosh Singh	05/81	07 1/20	DAW
3 01/20 Comm.	OMP (I) (Comm) 38/2020	— Same —	v/s	Asu Ram	05/85	9 1/20	DAW
4 01/20 Comm.	OMP (I) (Comm) 125/2020	— Same —	v/s	Dhanur Logistic	05/93	14 1/20	DAW
5 01/20 Comm.	OMP (I) (Comm) 138/2020	M/s Credit Services Ltd. Same	v/s	Jyotish Choudhary	05/93	14 1/20	DAW
6	OMP (I) (Comm) 80/2020	IDFC First Bank Ltd.	v/s	Yatindra Sharma	05/101	15 1/20	Disposed off.
7 01/20 Comm.	OMP (I) (Comm) 141/2020	IDFC First Bank Ltd.	v/s	Sunil Sangar	05/97	15 1/20	Disposed off.

FORM NO. 23

8	OMP(I) (Comm.) 147/2020	IDFC First Bank Ltd	V/S	Sonu Chandana		05/93	15 1/20	Disposed off.
9	OMP(I) (Comm) 148/2020	Same	V/S	Sunny Singh		05/105	15 1/20	Disposed off
10	OMP(I) (Comm.) 149/2020	IndusInd Bank Ltd	V/S	Haji Tajaullah International		05/91	15 1/20	Disposed off
11	OMP(I) (Comm.) 151/2020	Same	V/S	Vinay Kumar Singh Maurya		05/97	15 1/20	Disposed off
12	OMP(I) (Comm.) 157/2020	TVS Credit Service Ltd	V/S	Wahid Khan		05/89	16 1/20	Disposed off
13	OMP(I) (Comm.) 158/2020	Same	V/S	Arjun Singh Chauhan		05/91	16 1/20	DAW
14	OMP(I) (Comm) 159/2020	Same	V/S	Tejaram Jat		05/93	16 1/20	DAW

15 15/20 (Comm)	OMP(I) (Comm) 160/2020	TVS Credit Service Ltd.		V/S	Iqbal Patel	05/92	16/1/20	Disposed off
16 16/20 (Comm)	OMP(I)(Comm) 161/2020	—	Same —	V/S	Sonu Ramkarizan	05/97	16/1/20	Disposed off
17 17/20 (Comm)	OMP(I) (Comm) 163/2020	Indusind Bank Ltd.		V/S	Vivek	05/94	16/1/20	Disposed off
18 18/20 (Comm)	OMP(I) (Comm) 165/2020	—	Same —	V/S	Bhavdip Walia	05/57	16/1/20	DAW
19 19/20 (Comm)	OMP(I)(Comm) 171/2020	—	Same —	V/S	Pankaj Roopchand	05/55	16/1/20	DAW
20 20/20 (Comm)	OMP(I)(Comm) 175/2020	—	Same —	V/S	Kapil Bhati	05/85	16/1/20	DAW
21 21/20 (Comm)	OMP(I)(Comm) 176/2020	—	Same —	V/S	Manoj Kumar	05/57	16/1/20	DAW
22 22/20 (Comm)	OMP(I)(Comm) 178/2020	—	Same	V/S	Nikhil Bhati	05/89	16/1/20	DAW

20/3/21

FORM NO. 23

23	~~[illegible] (Comm.) 825/2019~~	~~Bank of Baroda~~	v/s	~~Smt. Sunita & ors.~~	~~05/23~~	~~17/1/20~~	~~Disposed off as Settled~~
24	OMP(I) (Comm.) 847/2020	Indusind Bank Ltd	v/s	Babalu Prajapati	05/23	21/1/20	Disposed off
25	OMP(I) (Comm.) 848/2020	Same	v/s	Vikas Kumar	05/23	21/1/20	Disposed off
26	OMP(I) (Comm.) 849/2020	Same	v/s	Jahid Khan	05/23	21/1/20	Disposed off
27	OMP(I) (Comm.) 850/2020	Same	v/s	Jyoti Kachhawa	05/23	21/1/20	Disposed off
28	OMP(I) (Comm.) 851/2020	Same	v/s	RC Infraventure Pvt Ltd.	05/23	21/1/20	Disposed off
29	OMP(I) (Comm.) 852/2020	Same	v/s	Same	05/23	21/1/20	Disposed off

30	OMP(I) (Comm.) 254/2020	Indusind Bank Ltd	V/s	Vikas Kumar	05/79	21/1/20	Disposed off
31	CS (Comm) 16/20	ICICI Bank Ltd	V/s	Mukesh Kumar	05/85	20/1/20	Disposed off as Settled
32	OMP(I)(Comm.) 123/2020	Indusind Bank Ltd	V/s	RCC Infraventure Pvt Ltd.	05/89	20/1/20	Disposed off
33	OMP(I)(Comm.) 125/2020	— Same —	V/s	Bhola Ram Jat	05/87	20/1/20	DAW
34	OMP(I)(Comm.) 226/2020	— Same —	V/s	Manoj Kumar	05/87	20/1/20	DAW
35	OMP(I)(Comm) 229/2020	— Same —	V/s	ANT Travels Pvt Ltd	05/89	20/1/20	DAW
36	OMP(I)(Comm.) 233/2020	— Same —	V/s	Satender Singh	05/87	20/1/20	DAW

37	OMP(I)(Comm) 834/2020	Indusind Bank Ltd.					v/s	Hari Singh Carrion	05/91		20 1/20	Disposed off
38	OMP(I)(Comm) 835/2020	—	Same	—			v/s	Vasid Khan	05/85		20 1/20	Disposed off
39	OMP(I)(Comm) 836/2020	—	Same	—			v/s	Bhimraj Panchali	05/85		20 1/20	Disposed off
40	OMP(I)(Comm) 837/2020	—	Same	—			v/s	Naveen Kumar Arora	05/85		20 1/20	DAW
41	OMP(I)(Comm) 838/2020	—	Same	—			v/s	Rajpal Singh	05/89		20 1/20	DAW
42	OMP(I)(Comm) 839/2020	—	HDB Financial Services Ltd				v/s	Mukarram Ali	05/107		20 1/20	Disposed off
43	OMP(I)(Comm) 840/2020	—	Same				v/s	Inder Pal	05/93		20 1/20	Disposed off

44	OMP(I) (Comm) 241/2020	HDB Financial Services	V/s	Dushyant Kumar Sharma	05/107	20/1/20	Disposed off
45	OMP(I) (Comm) 242/2020	— Same —	V/s	Raju Ahlawat	05/107	20/1/20	Disposed off
46	OMP(I) (Comm) 243/2020	— Same —	V/s	Nasir Ali	05/99	20/1/20	Disposed off
47	OMP(I) (Comm) 244/2020	— Same —	V/s	Ranjeet Pandey	05/107	20/1/20	Disposed off
48	~~CS (Comm) 43/19~~	~~State Bank of India~~	V/s	~~Gagan Kumar~~	~~05/107~~	~~22/1/20~~	~~Disposed off as settled~~
49	OMP(I)(Comm) 189/2020	TVS Credit Services Ltd.	V/s	Amit Data Ram	05/89	22/1/20	Disposed off
50	OMP(I) (Comm) 190/2020	— Same —	V/s	Sandeep Shyam Ved	05/79	22/1/20	DNC

FORM NO. 2

51	OMP(I)(Comm) 191/2020	TVS Credit Services Ltd		v/s	Jagat Singh	05/87		22/1/20	Disposed off
52	OMP(I)(Comm) 192/2020		Same	v/s	Anwar Hussain	05/79		22/1/20	DALW
53	OMP(I)(Comm) 193/2020		Same	v/s	Sahil Saleem	05/81		22/1/20	DALW
54	OMP(I)(Comm) 194/2020		Same	v/s	Kartaram Singh	05/85		22/1/20	Disposed off
55	OMP(I)(Comm) 195/2020		Same	v/s	Ramashreesh Yadav	05/89		22/1/20	Disposed off
56	OMP(I)(Comm) 215/2020	Indusind Bank Ltd		v/s	Rajendra Prasad Yadav	05/93		22/1/20	DALW
57	OMP(I)(Comm) [illegible]/2020		Same	v/s	Mahesh Kumar	05/95		22/1/20	Disposed off

58	OMP(I) (Comm.) 255/2020	Tvs Credit Services Ltd.	v/s	Gopal Singh	05/87	22/1/20	DAW
59	OMP(I)(Comm.) 256/2020	— Same —	v/s	Shyam Shankar Mishra	05/77	22/1/20	DAW
60	OMP(I) (Comm.) 257/2020	Hinduja Leyland Finance Ltd	v/s	Sukhpreet Singh	05/85	22/1/20	Disposed off
61	~~OMP(I) (Comm.) 258/2020~~	~~Industrial Bank Ltd~~	~~v/s~~	~~Jagdish Chaudhary~~	~~05/185~~	~~22/1/20~~	~~Disposed off~~
62	OMP(I)(Comm.) 259/2020	— Same —	v/s	Anil Kumar Rajpoot	05/85	22/1/20	DAW
63	OMP(I)(Comm.) 260/2020	— Same —	v/s	RCC Infraventure Pvt Ltd	05/87	22/1/20	DAW
64	OMP(I) (Comm.) 261/2020	— Same —	v/s	Dharmpal Yadav	05/87	22/1/20	DAW

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FORM NO. 23

65	~~CS(Comm)~~ 15/18	Sanjay Kumar	V/s	Reliance Infrastructure Ltd.	05/229	23-1-20	Simultaneous
66	~~CS(Comm)~~ 127/19	~~IDFC Bank~~	V/s	Gaurav Kumar	05/163	23-1-20	Dismissed
67	~~CS(Comm)~~	~~Quantum Hi Tech Merchandising Pvt Ltd~~	V/s	~~Yogesh Electronics~~	05/163	23-1-20	~~Settled Dismissed~~
68	~~CS(Comm)~~ OMP(I)(Comm) 885/2020	HDB Financial Services Ltd.	V/s	Ravinder Kumar	05/87	23-1-20	Disposed off
69	OMP(I)(Comm) 886/2020	Same	V/s	Sudha Singh	05/85	23-1-20	Disposed off
70	OMP(I)(Comm) 887/2020	Same	V/s	Amit ~~Kumar~~ Kundan Singh	05/91	23-1-20	Disposed off
71	OMP(I)(Comm) 888/2020	Same	V/s	Sandeep Gupta	05/87	23-1-20	Disposed off

72	OMP(I)(Comm) 289/2020	HDB Financial Services Ltd	V/s	RCC Infraventures Ltd	05/110	23/1/20	Disposed off
73	OMP(I)(Comm) 290/2020	— Same —	V/s	— Same —	05/129	23/1/20	Disposed off
74	OMP(I)(Comm) 291/2020	— Same —	V/s	J.S Chaudhary Crane Service	05/107	23/1/20	Disposed off
75	OMP(I)(Comm) 297/2020	— Same —	V/s	RCC Infraventures Ltd	05/109	23/1/20	Disposed off
76	OMP(I)(Comm) 303/2020	Indusind Bank Ltd	V/s	A.K Transport Corporation	05/87	23/1/20	DAW
77	OMP(I)(Comm) 307/2020	— Same —	V/s	Javed Khan	05/87	23/1/20	DAW
78	OMP(I)(Comm) 312/2020	— Same —	V/s	Taki Mussoorie	05/91	23/1/20	Disposed off

FORM NO. 23

79	OMP(I) (comm) 313/2020	Industrial Bank Ltd	V/S	Sohil Jamma	05/87	23 1/20	Disposal off
80	OMP(I) (comm) 314/2020	— Same —	V/S	Raj Kumar	05/91	23 1/20	DAW
81	OMP(I) (comm) 315/2020	— Same —	V/S	Nipee Singh	05/87	23 1/20	DAW
82	OMP(I) (comm) 316/2020	— Same —	V/S	Heshiyam	05/87	23 1/20	DAW
83	OMP(I) (comm) 317/2020	— Same —	V/S	Suresh Chand Yadav	05/91	23 1/20	Disposal off
84	~~CS (comm) 391/18~~	~~Indian Bank Ltd~~	V/S	~~Nishant Kumar Singh~~	05/19	~~24 1/20~~	~~Disposal off~~
85	~~APDF 19/19~~	~~Rajinder Kumar~~	V/S	~~Superintendent Engg~~	05/47	~~24 1/20~~	~~DAW~~

86	~~OMP (Comm)/Comm 01/20~~	PP Polyplast P. Ltd.	V/s	Indian Oil Corporation Ltd.	05/105	24/20	~~Disposed off~~
87	OMP(I)/Comm 318/20	TVS Credit Services Ltd.	V/s	Mrutunjay Ashok Shrivastava	05/95	24/20	Disposed off
88	OMP(I)/Comm 822/20	Industrial Bank Ltd	V/s	Kailash Nayak	05/87	24/20	Disposed off
89	OMP(I)/Comm 324/20	— Same —	V/s	Dal Chand Saini	05/89	24/20	Disposed off
90	OMP(I)/Comm 333/20	Axis Bank Ltd	V/s	Narshinha Dilipraw Deshpande	05/115	24/20	Disposed off
91	OMP(I)/Comm 340/20	Axis Bank Ltd	V/s	Sandeep Jain	05/115	24/20	Disposed off
92	OMP(I)/Comm 343/20	— Same —	V/s	Shevani Nehra	05/121	24/20	Disposed off

FORM No. 23

93 93/20 Comm	OMP(I)/Comm 344/20	Axis Bank Ltd.	v/s	Hitesh Vyas	05/115	24/1/20	Disposed off
94 94/20 Comm	OMP(I)/Comm 345/20	HDB Financial Services Ltd	v/s	RGC Infraventure Ltd	05/129	24/1/20	Disposed off
95 95/20 Comm	OMP(I)/Comm 346/20	— Same —	v/s	— Same	05/127	24/1/20	Disposed off
96 96/20 Comm	OMP(I)/Comm 327/20	Indusind Bank Ltd.	v/s	Raju Devi	05/85	24/1/20	DAW
97 97/20 Comm	OMP(I)/Comm 319/20	— Same —	v/s	Super India Logistics	05/85	24/1/20	DAW
98 98/20 Comm	OMP(I)/Comm 320/20	— Same —	v/s	Super India logistics	05/85	24/1/20	DAW
99	OMP(I)/Comm 321/20	— Same —	v/s	— Same	05/85	24/1/20	DAW

100	OMP(I)/Comm 347/2020	Axis Bank			V/S	Deepak Kumar		05/105	25 1/20	Disposed off
100/20 Comm										
101	OMP(I)/Comm 350/2020	— Same —			V/S	Anirban Pal		05/127	25 1/20	Disposed off
101/20 Comm										
102	OMP(I)/Comm 352/2020	— Same —			V/S	Babu lal Bhambu		05/105	25 1/20	Disposed off
102/20 Comm										
103	OMP(I)/Comm 353/2020	Indusind Bank Ltd			V/S	Raj Kumar		05/91	25 1/20	DAW
103/20 Comm										
104	OMP(I)/Comm 354/2020	— Same —			V/S	ANT Travels Pvt Ltd		05/87	25 1/20	DAW
104/20 Comm										
105	OMP(I)/Comm 355/2020	— Same —			V/S	Javed Khan		05/82	25 1/20	DAW
105/20 Comm										
106	OMP(I)/Comm 362/2020	TVS Credit	Services	Ltd	V/S	Vijay Balaguram Yadav		05/91	25 1/20	Disposed off
106/20 Comm										

FORM NO. B

107 107/20 Comm	CMP(I)/comm 364/2020	TVS Credit Services Ltd.	v/s	Prashant Kisan Sonavane	05/97	25 1/20	Disposed off
108 108/20 Comm	CMP(I)/comm 367/2020	— Same —	v/s	Kumar Ganpati Kalekar	05/91	25 1/20	Disposed off
109 109/20 Comm	CMP(I)/comm 369/2020	— Same —	v/s	Sagar Balasaheb Hangirde	05/97	25 1/20	Disposed off
~~110~~ ~~110/20~~ ~~Comm~~	~~MABN A/comm~~ ~~07/2020~~	~~Kishan Singh~~	v/s	~~Shriram Transport Finance Company Ltd.~~	~~05/181~~	~~27 1/20~~	~~Disposed~~
111 111/20 Comm	CMP(I)/comm 196/2020	Indusind Bank Ltd.	v/s	Raheem Khan	05/95	27 1/20	Disposed off
112 112/20 Comm	CMP(I)/comm 197/2020	— Same —	v/s	Prateek Awasthi	05/89	27 1/20	Disposed off
113 113/20 Comm	CMP(I)/comm 199/2020	— Same —	v/s	Paramna Nimal Jain	05/93	27 1/20	Disposed off

114	OMP(I)/Comm 318/2020	Indusind Bank Ltd.	V/s	Munbiwala Transport Service	05/91	27.1.20	Disposed off
115	OMP(I)/Comm 253/2020	TVS Credit Services Ltd	V/s	Meenakshi Sunil	05/83	27.1.20	DAW
116	OMP(I)/Comm 383/2020	HDB Financial Services Ltd	V/s	Rashid Tarun	05/87	27.1.20	DAW
117	OMP(I)/Comm 384/2020	Indusind Bank Ltd	V/s	Raju Devi	05/85	27.1.20	DAW
118	OMP(I)/Comm 385/2020	— Same —	V/s	Super India Logistics	05/79	27.1.20	DAW
119	OMP(I)/Comm 386/2020	— Same —	V/s	— Same —	05/85	27.1.20	DAW
120	OMP(I)/Comm 387/2020	— Same —	V/s	Subhash Sharma	05/83	27.1.20	DAW

FORM NO. 23

121	OMP(I)/Comm 388/2020	Tvs Credit Services Ltd.		v/s	Devidas Gopalrao Bobade	05/89	27/1/20	Disposed off
122	OMP(I)/Comm 389/2020		Same	v/s	Badal Hanilal Shende	05/87	27/1/20	Disposed off
123	OMP(I)/Comm 390/2020		Same	v/s	Dnyaneshwar Babina Sabale	05/91	27/1/20	Disposed off
124	OMP(I)/Comm 391/2020		Same	v/s	Sitaram Balkrishna	05/89	27/1/20	Disposed off
125	OMP(I)/Comm 392/2020		Same	v/s	Sharad Burao Jadhav	05/93	27/1/20	D.N.O
126	OMP(I)/Comm 393/2020	Bajaj Finance Ltd		v/s	Suresh Sampat Ingale	05/119	27/1/20	Disposed off
127	OMP(I)/Comm 394/2020		Same	v/s	Raghupathi K.S	05/111	27/1/20	Disposed off

26/3	21								
128	OMP(I)(comm) 42/2019	Contypark Finance Corporation		V/S	Ajay & Anr.	05/105	28/1/20	Dismissed
128/20 (comm)								
129	OMP(I)(comm) 52/2019	— Same —		V/S	Vinod & Anr.	05/97	28/1/20	Disposed off
129/20 (comm)								
130	OMP(I)(comm) 53/2019	— Same —		V/S	Akhilesh Roy & Anr.	05/89	28/1/20	Disposed off
130/20 (comm)								
131	OMP(I)(comm) 78/2019	— Same —		V/S	Jitender & Anr.	05/105	28/1/20	Disposed off
131/20 (comm)								
132	OMP(I)(comm) 79/2019	— Same —		V/S	Rati Bhan & Anr.	05/105	28/1/20	Disposed off
132/20 (comm)								
133	OMP(I)(comm) 80/2019	— Same —		V/S	Neeraj Kumar & Anr.	05/97	28/1/20	Disposed off
133/20 (comm)								
134	OMP(I)(comm) 81/2019	— Same —		V/S	Deepak & Anr.	05/107	28/1/20	Disposed off
134/20 (comm)								

FORM NO. 23

135	OMP(I) (Comm) 245/2020	HDB Financial Services Ltd.	V/S	Surender Jile Singh	05/101	28/1/20	DAW
136	OMP(I) (Comm) 246/2020	— Same —	V/S	Krishan Malik	05/89	28/1/20	DAW
137	OMP(I)(Comm.) 397/2020	Perfect Capital Services Ltd.	V/S	Raj Kumar Sharma & ors.	05/65	28/1/20	Disposed off
138	OMP(I) (Comm) 400/2020	Indusind Bank Ltd.	V/S	Bhola Ram Jat	05/85	28/1/20	DAW
139	OMP(I) (Comm) 402/2020	— Same —	V/S	Aman Pal Singh	05/99	28/1/20	Disposed off
140	OMP(I) (Comm) 405/2020	— Same —	V/S	Dhaw Logistics	05/85	28/1/20	DAW
141	OMP(I) (Comm) 409/2020	— Same —	V/S	Amanjeet Singh	05/95	28/1/20	Disposed off

142	OMP(I)(Comm) 411/2020	Industrial Bank Ltd	v/s	ANT Travellers Ltd.	05/87	28 1/20	DAW
143	OMP(I)(Comm) 415/2020	— Same —	v/s	RMH Enterprises	05/91	28 1/20	Disposed off
144	OMP(I)(Comm) 420/2020	— Same —	v/s	Javed Khan	05/87	28 1/20	DAW
145	OMP(I)(Comm) 421/2020	HDB Financial Services Ltd.	v/s	Salman Z	05/115	28 1/20	Disposed off
146	OMP(I)(Comm) 422/2020	— Same —	v/s	Shakuntala Devi Memorial Public School	05/103	28 1/20	DAW
147	OMP(I)(Comm) 423/2020	— Same —	v/s	Nasir So Hafiz	05/97	28 1/20	DAW
148	OMP(I)(Comm) 424/2020	— Same —	v/s	Naeem Alam	05/107	28 1/20	Disposed off

149	OMP(I)(Comm) 425/2020	HDB Financial Services Ltd.	v/s	Sandeep Singh	05/123		28/1/20	Disposed off
150	OMP(I)(Comm) 426/2020	— Same —	v/s	Devender Singh	05/95		28/1/20	Disposed off
151	OMP(I)(Comm) 427/2020	— Same —	v/s	Devender R.	05/91		28/1/20	Disposed off
152	OMP(I)(Comm) 428/2020	— Same —	v/s	Vinod Yadav	05/89		28/1/20	Disposed off
153	OMP(I)(Comm) 429/2020	— Same —	v/s	Sukhpal Singh	05/95		28/1/20	Disposed off
154	OMP(I)(Comm) 430/2020	— Same —	v/s	Abhishek V	05/99		28/1/20	Disposed off
155	OMP(I)(Comm) 431/2020	— Same —	v/s	Parveen O	05/93		28/1/20	Disposed off

156	OMP(I) (Comm) 432/2020	HDB Financial Services Ltd	V/S	Sanjeev Sharma	05/85	28/1/20	Disposed off
157	OMP(I) (Comm) 433/2020	—Same—	V/S	Surender B	05/93	28/1/20	Disposed off
158	~~OMP(I) CS(Comm) 155/2019~~	~~Emu Lines Pvt Ltd~~	~~V/S~~	~~Freshkarpe Shipping & Logistics Pvt Ltd~~	~~05/94~~	~~28/1/20~~	~~DMC~~
159	~~CS(Comm) 157/2019~~	~~—Same—~~		~~EMCO Ltd~~	~~05/121~~	~~29/1/20~~	~~Cir. disp~~
160	CS(Comm) 81/2020	Corporation Bank	V/S	Sanjeev Kaushik & Ors.	05/235	~~29/1/20~~	~~DA/Settled~~
161	OMP(I)(Comm) 434/2020	Indusind Bank Ltd	V/S	Tejan Singh	05/89	29/1/20	Disposed off
162	OMP(I)(Comm) 435/2020	—Same—	V/S	Subhash Sharma	05/85	29/1/20	DAC

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163	OMP (I) (Comm) 436/2020	Indusind Bank	V/S	Rajni Devi	05/87	29/1/20	DAW
164	OMP(I) (Comm) 437/2020	TVS Credit Services Ltd	V/S	Bhimanna Gema Rathod	05/93	29/1/20	Disposed off
165	OMP(I)(Comm) 438/2020	— Same —	V/S	Manoj Madhukar Darakar	05/89	29/1/20	Disposed off
166	OMP(I)(Comm) 439/2020	— Same —	V/S	Himmatrao Ambaji Patil	05/89	29/1/20	DAW
167	OMP(I)(Comm) 440/2020	Yes Bank Ltd		Vikas Tiwari	05/103	29/1/20	DAW
168	OMP(I)(Comm) 441/2020	— Same —	V/S	Shishpal Rami P	05/103	29/1/20	DAW
169	OMP(I)(Comm) 442/2020	— Same —	V/S	Samir Chaudhary	05/107	29/1/20	Disposed off